

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/224(KB)2021
IA(COMPANIES.ACT)/147(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	MS. RADHA BANSAL VS MINING ASSOCIATES PRIVATE LIMITED
UNDER SECTION	SEC. 59

Appearance (via video conferencing/physically)

Mr. Rajinder Goyal, Adv.] For the Petitioner
Mr. Rajesh K. Basandhi, Adv.]

Mr. Joy Saha, Sr. Adv.] For the Respondent
Mr. Sankarsan Sarkar, Adv.]
Mr. Shaunak Mitra, Adv.]
Mr. Durgesh Kumar Jha, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Sr. Counsel/Counsel appearing on behalf of the respondent present.
2. **IA(COMPANIES.ACT)/147(KB)2023:**
 - a. Heard Ld. Sr. Counsel Mr. Joy Saha appearing on behalf of the respondent in part.
 - b. List this matter for further continuation of arguments on **17.05.2024 at 12:30 P.M.**
3. List the main CP for further consideration on **17.05.2024 at 12:30 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.